

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/410/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Rita Kar,
District & Sessions Judge,
Kokrajhar.

Dated, Guwahati the January, 2021.

Sub: **Station leave permission.**

Ref:- Your Letter No. DJK.1-5/2021, dtd. 19.01.2021

Madam,

With reference to the above, I am directed to inform you that your prayer for station leave permission, with the official vehicle, at your own cost, from the evening of 22.01.2021 till the morning of 25.01.2021, has been granted. Further, the Addl. District & Sessions Judge, FTC, Kokrajhar and his absence the Civil Judge & Assistant Sessions Judge, Kokrajhar and in his absence the CJM, Kokrajhar and in her absence, the Addl. CJM, Kokrajhar will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-242/2010/411/A, date 22.1.2021

Copy to:-

1. The Project Manager, Gauhati High Court.



JT.REGISTRAR (VIGILANCE)

Rdsr